

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/96/ 3596 /A

From :- Shri Kaushik Kumar Sharma.
Joint Registrar (Vigilance)
Gauhati High Court
Guwahati.

To Shri Binod Kumar Chetri,
District & Sessions Judge,
Dibrugarh.

Dated Guwahati the 8th October 2020

Sub: **Civil Vacation with station leave permission.**

Ref:- Your letter No.DJD/3642/2020 dtd. 06.10.2020

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail the entire Puja vacation from 22.10.2020 to 04.11.2020 along with station permission, with your official vehicle, at your own cost, w.e.f. the morning of 22.10.2020 till the evening of 04.11.2020. Further, the Additional District and Sessions Judge, Dibrugarh and in his absence the Civil Judge cum Asstt. Sessions Judge, Dibrugarh and in her absence the Chief Judicial Magistrate, Dibrugarh or whoever in charge of Chief Judicial Magistrate, Dibrugarh will remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

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Memo NO.HC.VII-28/96/3597-1A, dated 8.10.2020

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

sd/-